## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 04(ND)2010 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY: Sh. SP Gupta V/s. M/s. International Commenter Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURÉ
1.	NEHA KHURI	ANA JAN	RESPONDENT	. /
2.	MEHAK SE	THI ] ADV	1-6	Menab
		Jain Adv	Pet	skeel
H. M.	Pradeep	Vungra CA		Jan
5. Mr.	smit Ti	recha Adv		

## ORDER

A request for adjournment is being made by the parties on the ground that two other connected matters are pending in Court No.II and appropriate steps are being taken to club all matters together.

2. To come up on 07.10.2016.

(Ina Malhotra) Member Judicial

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